

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 25

**IA No. 1285/22, 1542/22 In
CP(IB) No. 78/Chd/J&K/2020
(Admitted)**

Under Sections 9, & 60(5) IBC 2016

In the matter of:-

K Nagavalli

...Petitioner/ Operational Creditor

Vs.

Unico Leather Product Pvt. Ltd.

...Respondent/ Corporate Debtor

Present through Video Conferencing:

Ms. Samiha Rautela, Advocate for the applicant in IA No. 1285/2022.

IA No. 1285/2022

The present application has been filed under Section 60(5) to place on record Form-2 of the IRP Mr. Krishan Vrind Jain in CP (IB) No. 78/Chd/J&K/2020 in compliance of order dated 06.09.2022. The same is taken on record and IA No. 1285/2022 is disposed of accordingly.

IA No. 1542/2022

This application has been filed for placing on record the second progress report for the period from 20.09.2022 to 03.10.2022. The same is taken on record subject to just exceptions. Thus, IA No. 1542/2022 is disposed of.

-sd-
(Subrata Kumar Dash)
Member (Technical)

-sd-
(Harnam Singh Thakur)
Member (Judicial)

November 16, 2022
SM